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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No.414/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M

| Name of the Company | Shree Balaji Natural Resources & Power (P) Ltd & Anr-Vs-ROC, Cuttack (Odisha) | | |
|---------------------|---|------------------------|---------------------|
| Under Section | 252 (3) | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1 SANKAR KUMAR PATNAIK
Practising C.S. Petitioners *[Signature]*
16.1.2018

ORDER

Ld. Counsel for the petitioner is present.

Ld. Counsel for the appellant prayed for leave for filing reply against the objections raised by the ROC. Prayer is allowed. Reply against the report of ROC may be filed within seven days with a copy in advance to the opposite party.

List on 14.02.2018 for hearing.

sd

(Jinan K.R.)
Member (Judicial)

sd

(V.P. Singh)
Member (Judicial)